

4

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 246/(MAH)/2017
MA No.12/2018

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES: Curloss Opportunistic SP & Anr.
V/s
Sharon Bio-Medicine Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mr. DHANANJAY KUMAR also Mr. ANUSH MATHUR P/B CYRIL AMARCHAND MANGALDAS ADVOCATES FOR APPLICANT		<i>Asmathef.</i>

ORDER

MA 12/2018 in CP 246/I&BP/NCLT/MB/MAH/2017

For the Counsel appearing on behalf of the professional has mentioned to carry out some changes for curation of the defects in the application No.12/2018 already filed, the applicant is hereby permitted to carry the same and file rectified application by next date of hearing.

List this matter on 15.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)